

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 95 of 2014

Dated : 26th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**M/s Chhattisgarh State Power Distribution
Co. Ltd.**

..... Appellant(s)

Versus

**Chhattisgarh Electricity Regulatory Commission
& Ors.**

..... Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. G. Umopathy for R.2

ORDER

It is represented that the service is complete.

Mr. G. Umopathy, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.2 within a week and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 05.07.2014 after serving copy on the other side.

Post the matter on **16.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js